## Government of Jammu and Kashmir Home Department

Civil Secretariat, Jammu

Subject: Temporary suspension of Telecom Services-directions reg;

Reference: i. letter No. KZ/PS/restoration/630-31 dated 27.04.2020 from IGP, Kashmir. ii. letter No. JZ/CS/Mont/2020/241 dated 27.04.2020 from IGP, Jammu.

Government Order No: Home - 34(TSTS) of 2020 Dated: 27.4.2020

Whereas, certain restrictions have been placed on access to internet in the Union Territory of J&K; and

- 2. Whereas, such restrictions have been placed in order to curb uploading/downloading/circulation of provocative videos, guard against rumour mongering/fake news, prevent use of encrypted messaging & VOIP services for infiltration and coordinating terror activities, and defeat the nefarious designs from across the border to propagate terrorism; and
- 3. Whereas, there has recently been a spurt in terrorist violence with launch of new terror outfits and the field agencies have well founded apprehensions of enhanced efforts by Pakistan for recruitment in the terrorists' ranks as well as infiltration attempts, which heavily depend on high speed internet; and
- 4. Whereas, the misuse of data services by anti-national elements has potential to scale up violent activities and disturb public order, which has till now been maintained due to gradual easing of restrictions on access to the internet while ensuring that rights and interests of the citizens are not affected adversely.
- 5. Now, therefore, on consideration of the overall security scenario and the reports of the law enforcing agencies, I am satisfied that there is no other alternative but to continue with the speed restrictions in respect of access to internet through mobiles while providing unrestricted fixed line connectivity i.e. without any speed restrictions, and, accordingly, in the interest of the sovereignty and integrity of India, the Security of the State and for maintaining public order, in exercise of the powers conferred by sub-section (2) of section 5 of the Indian Telegraph Act, 1885 and the sub-rule (1) of rule 2 of the Temporary Suspension of Telecom Services (Public Emergency or Public Safety) Rules, 2017, I, Principal Secretary to the Government, Home Department, hereby direct that there shall be following restrictions on access to internet:

## A. Mobile data services:

i. The internet speed shall be restricted to 2G only.

Page 1 of 2

- ii. While the post paid sim card holders shall continue to be provided access to the internet, these services shall <u>not</u> be made available on pre-paid sim cards unless verified as per the norms applicable for post-paid connections.
- B. Fixed line Internet connectivity shall be available with Mac-binding.
- 6. The IsGP, Kashmir/Jammu shall ensure communication of these directions to the service providers with immediate effect and ensure their implementation in letter and spirit.
- 7. The aforesaid directions shall be effective from 28.04.2020 and remain in force till 11.05.2020, unless modified earlier.

By Order of the Government of Jammu and Kashmir.

(Shaleen Kabra) IAS,

Principal Secretary to the Government.

No: Home/TSTS/2020

Dated:

27.04.2020

## Copy to the:

- 1. Director General of Police, J&K.
- 2. Principal Secretary to the Hon'ble Lieutenant Governor.
- 3. Divisional Commissioner, Kashmir/Jammu for n/a.
- 4. Inspector General of Police, Jammu Zone, Jammu
- 5. Inspector General of Police, Kashmir Zone, Srinagar.
- 6. Director Information, Department of Information and Public Relations, J&K, for information and with the request to give wide publicity to the same through publication in the leading dailies, one each of Kashmir & Jammu.
- 7. All Deputy Commissioners/ SSPs.
- 8. Director, Archives, Archaeology & Museums.
- 9. General Manager, Government Ranbir Press for publication in the extraordinary issue of the Gazette.
- 10. Pvt. Secretary(ies) to Hon'ble Advisor(s) (S), (F) & (B) to the Lieutenant Governor.
- 11. Pvt. Secretary to the Chief Secretary, J&K.
- 12. Pvt. Secretary to the Principal Secretary to Government, Home Department.
- 13. I/c website, Home Department.
- 14. Government Order file (w2sc).

## Copy also to the:

- 1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2. Pvt. Secretary to the Special Security Advisor, Ministry of Home Affairs, Government of India

Page 2 of 2